

of Emigrants, for redressal of emigrant workers' grievances.

News Item captioned 'Fertilizer Cos. not ready yet to take HBJ Gas'

*33. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the three private sector fertiliser plants are facing uncertainty as reported in the 'Economic Times' dated 16 October, 1987 under the caption "Fertilizer Cos, not ready yet to take HBJ Gas";

(b) if so, the reasons thereof; and

(c) whether the plants would be awarded to any other party if this delay continues ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) For the Sawai Madhopur Project, the proposed agreement for the process licence and technical services has been approved by the Government with certain modifications and its implementation is expected to be taken up shortly. In respect of Babrala and Shahjahanpur projects, the Letters of Intent are valid upto 27-12-87 and 20-2-88 respectively. Their implementation, although slow and tardy initially, is now expected to be expedited.

(b) and (c) Do not arise.

Import of Foreign Films

*34. SHRI M.V. CHANDRASEKHARA MURTHY :

SHRI MAHENDRA SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the foreign films which are imported by Government are full of sex and violence scenes;

(b) whether there is any proposal to put a ban on the import of such foreign films; and

(c) if so, by when and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) to (c) The Central Government do not import any feature film. However, the import of feature films is canalised through the National Film Development Corporation, a public sector undertaking under the Ministry of Information and Broadcasting.

All films, whether Indian or foreign have to be certified for public exhibition by the Central Board of Film Certification (under the Ministry of Human Resource Development, Department of Culture) as per the provisions of the Cinematograph Act, 1952, the Cinematograph (Certification) Rules, 1983 and the guidelines issued thereunder by Central Government. The guidelines *inter-alia* provide that the Central Board of Film Certification, while certifying a film for public exhibition, will ensure that human sensibilities are not offended by vulgarity, obscenity and depravity; anti-social activities such as violence are not glorified or justified and pointless or avoidable scenes of violence, cruelty and horror are not shown.

Damage to crops due to natural calamities

*35. DR. A.K. PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) the estimated damage to farmers due to floods, drought and other natural calamities during the Fifth, Sixth and in the Seventh Five Year Plan period so far; and

(b) the names of States where such damages were recently covered by Crop Insurance Schemes and out of the overall damages how much has been paid to the farmers under these schemes, state-wise, during the past three years for which figures are available ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The

estimated cropped area damaged due to floods, drought and other natural calamities during the Sixth and the Seventh Five Year Plan periods were 2143.6 and 1623.8 lakh hectares respectively. Information in respect of Fifth Five Year Plan period is

not readily available.

(b) A Statement showing the Indemnity claims paid under the Crop Insurance Scheme in different States during the past three years is given below.

Statement

Statewise details of indemnity claims paid under comprehensive crop insurance scheme since Kharif 1985 season

(Amt. in Lakhs)

Sl. No.	State/U.T.	Kharif 1985	Rabi 1985-86	Kharif 1986
1.	Andhra Pradesh	385.48	68.67	1125.18
2.	Assam	Not implemented	—	Date not received
3.	Bihar	1.23	0.59	No claim
4.	Gujarat	5471.25	26.48	1147.44
5.	J & K	—Not implemented the scheme		—
6.	Himachal Pradesh	—Not implemented		5.08
7.	Karnataka	303.58	29.78	212.91
8.	Kerala	37.95	1.24	113.42
9.	Madhya Pradesh	21.59	14.27	—
10.	Maharashtra	1978.85	88.60	3887.72
11.	Manipur	—Not implemented—		
12.	Meghalaya	—Not implemented—		
13.	Orissa	8.05	4.14	8.79
14.	Rajasthan	Not Implemented	13.15	—
15.	Tripura	-do-	3.93	1.28
16.	Uttar Pradesh	9.96	7.48	63.05
17.	Tamil Nadu	56.40	24.62	—
18.	West Bengal	23.31	13.04	196.38
19.	Goa	Not implemented	No claim	2.80
20.	A & N	No claim	Not implemented	No claim
21.	Delhi	Not implemented	No claim	-do-
22.	Pondicherry	2.94	No claim	0.69
Total		8300.59	295.99	6764.74